

[English]

Heritage Hotels

2016. SHRI CHETAN P.S. CHAUHAN:
Will the Minister of CIVIL AVIATION AND
TOURISM be pleased to state:

(a) whether the Government have decided to create a distinctive category of heritage hotels distinct from palace hotels;

(b) if so, the details of stipulations for their creation, classifications and maintenance; and

(c) the full details of incentives and concessions laid down to encourage more proprietors to qualify for the new classification to hotels?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The Government has created a category of 'Heritage Hotels' which cover running hotels in palaces/castles/forts/havelies/residence of any size, which were built prior to 1950.

(b) Details are given in the attached statement

(c) the incentives and concessions presently applicable to Government approved hotels are also applicable to the category of approved 'Heritage Hotels'.

STATEMENT

1. *Definition:* "Heritage Hotels should cover running hotels in palaces/castles/forts/havelies/residence of any size, which were built prior to 1950.

2. *General Features:* The facade, architectural Features and general construction should have the distinctive qualities, ambi-

ence and decor in keeping with the traditional way of the palaces. There should be adequate parking space for cars. All public rooms and areas and the guest rooms, should be well maintained and well equipped with quality capets/area rugs, furniture, fittings, etc. in good taste and in keeping with the traditional life style. The guest rooms should be clean, airy, pest free, without dampness and musty odour, and of reasonably large size, with attached bathrooms with modern facilities (e.g. flush commodes, wash basins, running hot and cold water etc.). There should be well appointed lobby or lounge equipped with furniture of high standard, with separate laddies and gents cloak rooms with good fittings.

3. *Facilities:* There should be a reception, cash and information counter attended by trained and experienced personnel. There should be money changing facilities, left luggage room. There should be a well equipped, well furnished and well maintained dining room on the premises and, wherever permissible by law, there should be an elegant, well equipped bar/permit room. The kitchen and pantry should be professionally designed to ensure efficiency of operation and should be well equipped. Crockery, cutlery, glassware should be of high standard and in sufficient quantity, keeping in view the life style and commensurate with the number of guests to be served. Drinking water must be bacteria free; the kitchen must be clean, airy, well lighted and protected from pests. There must be the three tier washing system with running hot and cold water, hygienic garbage disposal arrangements; and pest free deep freezer and refrigerator (where the arrangement is for fresh food for each meal, standby generator will not be insisted upon. the grandness/grounds must be very well maintained.

4. *Services:* The hotel should offer good quality cuisine and the good and beverage service should be of good standard. There

should be qualified, trained, experienced, efficient and courteous staff in smart and clean uniforms and the staff coming in contact with the guests should be of the highest possible standard and there should be a plentiful supply of linen, blankets, towels, etc. which should be high quality. Each guest room should be provided with a vacuum jug/flask with bacteria free drinking water. Arrangements for foresting/cooling must be provided for the guest rooms in season. Places which have telephone lines must have at least one phone in the office with call bells in each guest rooms. Arrangements for medical assistance must be there in case of need.

Apart from the above points, it was felt that the architecture of the properties to be considered in the category of "Heritage Hotels" should not be interfered with; and extension/improvements/change must be in keeping with the traditional life style. The staff/room ratio must be in keeping with the number of guest room in each property. It was also stressed that these hotels must be run on a professional basis while losing none of their ambience and services.

The heritage hotels must present a distinctive and traditional life style of the area and should be of very high quality in terms of service, ambience and cuisine, of not less than 4-star standard.

Jamrani Multi-Purpose Project

2017. SHRI CHETAN P. S. CHAUHAN:
SHRI RAMESH CHAND TOMAR:

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:-(a) when the action plan for Jamrani Multi-Purpose Project has been submitted to the Government for environmental clearance;

(b) whether the Government have

cleared the same;

(c) if not, the reasons therefor; and

(d) the steps taken to clear the project early?

THE MINISTER OF STATE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Comprehensive Environmental Action Plans for Jamrani Multi-purpose Project are still to be furnished by the project authorities.

(b) and (c) Consideration of the project for clearance is possible only after receipt of the comprehensive plans.

(d) A number of discussions have been held with the project authorities to expedite the case.

Family Planning Programme

2018. SHRI GOPI NATH GAJAPATHI:
SHRI ARJUN SINGH YADAV:
SHRI SUSHIL CHANDRA VERMA:
SHRI RAMESH CHENNIHALA:
SHRI PALAI K.M. MATHEW:
SHRI DAU DAYAL JOSHI:

Will the HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the family planning programme has not made the decide progress;

(b) if so, the targets fixed and the achievements made during each of the last three years, State-wise; and

(c) the details of the financial assistance provided in the above period and its percentage utilisation, State-wise and Year-wise and the amount proposed to be allocated in